

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
SPECIAL BENCH (COURT – II)

Item No. 303
(IB)-445(ND)2020
New IA-378/2024

IN THE MATTER OF:

Jasoda Gulliya

... **Applicant/Petitioner**

Versus

M/s. Idzire Hospitality Private Limited

... **Respondent**

Under Section: 7 of IBC, 2016 CIRP

Order delivered on 05.02.2024

CORAM:

SH. ASHOK KUMAR BHARDWAJ
HON'BLE MEMBER (J)

SH. ATUL CHATURVEDI
HON'BLE MEMBER (T)

PRESENT:

For the Applicant :

For the Respondent :

Hearing Through: VC and Physical (Hybrid) Mode

ORDER

Due to paucity of time, the matter is re-notified to 06.02.2024.

Sd/-
(COURT OFFICER)